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## Joint Committee Report in the matter of O.A No. 621 of 2023 Dr. Sanjay Kulshreshtra V/s State of Uttar Pradesh & Ors.

In the aforesaid matter, applicant Dr. Sanjay Kulshreshtra has submitted in the application that water from submersible pump is coming mixed with sewage causing serious threat of widespread sewage/fecal borne diseases in a large area of city. This sewage contaminated water is not only coming through bore well of submersible pump but also in taps of municipal water supply. The cause of this mixing of sewage with ground water is considered to be the fault in the Sewage Treatment Plant (STP) of 36 MLD capacity which has 65 feet deep sump well that collects sewage and probably this sewage has leaked to soil. Mixing of sewage with tap water have been reported in past also. However, mixing of sewage with ground water is a serious threat to fecal contamination of a large water table risking a large population. The silt of sewage is not being properly disposed of as most of it is being dumped to Yamuna River.

Hon'ble National Green Tribunal was pleased to pass the direction on dated 02.01.2024 in the above O.A No. 621 of 2023 (Dr. Sanjay Kulshreshtra V/s State of Uttar Pradesh & Ors). The relevant part of the order is as below: -

*"5. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Central Groundwater Authority, U.P. State Ground Water Authority, the District Magistrate, Agra, Commissioner, Municipal Corporation, Agra, and Uttar Pradesh Pollution Control Board (UPPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance. Factual and Action taken Report may be submitted within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."*

As per the Hon'ble National Green Tribunal order dated 02.01.2024 Joint Committee was formed having member of Central Ground Water Authority, U.P Ground Water Department, Municipal Corporation, Agra, District Administration and State PCB as a Nodal Agency for coordination and compliance.

1. Shri Jagdamba Prasad, Scientist-D has been nominated on behalf of Central Ground Water Board, Northern Region, Bhojpal Bhawan, Lucknow. **(Annexure-1)**
2. Shri Shivam Dwivedi, Assistant Engineer/Nodal Officer, District Ground Water Management Council, Agra has been nominated on behalf of Ground Water Department, U.P, Lucknow. **(Annexure-2)**

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3. Additional Municipal Commissioner-1, G.M, Jalkal and Environment Engineer, Municipal Corporation, Agra has been nominated by Municipal Commissioner, Municipal Corporation, Agra. **(Annexure-3)**
4. City Magistrate has been nominated by District Magistrate, Agra **(Annexure-4)**
5. Regional, Officer, Agra has been nominated as a member on behalf of State Pollution Control Board vide letter dated 10.01.2024. **(Annexure-5)**

Letter has been sent by E-mail dated 16.01.2024 to all the committee members including Dr. Sanjay Kulshreshtra (Applicant) regarding proposed inspection of the site on dated 19.01.2024 to verify the factual position. **(Annexure-6)** The Joint Committee visited the said area on dated 19.01.2024.

On the date of inspection Regional Officer, U.P Pollution Control Board, Agra contacted Dr. Sanjay Kulshreshtra on his mobile no-9897078456 to be available for the Joint Committee inspection. Dr. Sanjay Kulshreshtra informed that he is busy in operation, so he is not able to attend the inspection and agreed that Joint Committee may proceed their inspection.

36MLD Main Pumping Station (MPS) and Sewage Treatment Plant (STP) is being operated and maintained by Construction and Design Services, U.P Jal Nigam, Agra. At the time of inspection Shri Bhupendra Kumar, Project Manager, Shri Wasif Kirmani, Resident Engineer, Construction and Design Services, U.P Jal Nigam, Agra were also present.

Project Manager informed that 36MLD Main Pumping Station (MPS) and Sewage Treatment Plant (STP) has been made by Construction and Design Services, U.P Jal Nigam, Agra on behalf of Agra Development Authority and constructed by M/s Awadh Developers (P) Ltd., New Delhi. The construction work has been started in the year 2011 and was commissioned in the year 2016 which caters the domestic sewage of Shastripuram, Awas Vikas Colony and Jagdishpura area. The domestic sewage is collected at 36MLD Main Pumping Station (MPS) through gravity by the sewer line which is further pumped with the help of 180HP motors (05 Nos.) to 36MLD STP for treatment.

Shri Bhupendra Kumar, Project Manager informed that there are two sump wells of 45 Feet & 65 Feet depth at 36MLD Main Pumping Station (MPS) where the domestic sewage is collected and pumped to 36MLD STP for treatment. No episode regarding leakage of sewage from the sump wells have been reported.

At the time of inspection 36MLD MPS was found operational. Two ground water samples have been collected from the submersible located at MPS and near by area (1) Ground water of submersible 36MLD MPS Premises (2) Ground water of sample from Khatter Cold near 36MLD MPS. Joint Committee also visited 36MLD STP at the time of inspection STP was operational and one ground water sample was collected from the submersible located at STP and one ground water sample was collected from the

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handpump located near 36MLD STP. Relevant Photographs taken during sampling is annexed as (Annexure-7).

Analytical results of ground water are depicted in table-I

S. No	Location of Ground water Sample	Parameters													
		pH	Colour (Hazen)	TDS (mg/l)	CaCO <sub>3</sub> (mg/l)	Ca (mg/l)	Mg (mg/l)	Cl (mg/l)	NO <sub>3</sub> (mg/l)	Cr (mg/l)	Cu (mg/l)	Cd (mg/l)	Pb (mg/l)	Zn (mg/l)	Total Coliform
1.	Ground water of submersible 36MLD (MPS Premises)	7.5	Colour less	1962	380	220	160	530	79	ND	0.0013	ND	ND	ND	ND
2.	Ground water sample from Khater Cold near 36MLD MPS	7.6	Colour less	1726	450	280	170	476	95.3	ND	0.0013	ND	ND	0.0797	ND
3.	36MLD STP Premises	7.2	Colour less	682	380	206	174	778	49.5	ND	0.0013	ND	ND	0.1221	ND
4.	Hand Pump near 36MLD STP	7.6	Colour less	286	290	166	124	128	22.3	ND	0.0121	ND	ND	0.3214	ND
Standards: As per IS10500															
Acceptable Limit		6.5 - 8.5	5	500	200	75	30	250	45	0.05	0.05	0.003	0.01	5	Not Detectable
Permissible Limit in the Absence of Alternate Source		No Relaxation	15	2000	600	200	100	1000	No Relaxation	No Relaxation	1.5	No Relaxation	No Relaxation	15	

\*\*TDS-Total Dissolved Solids, CaCO<sub>3</sub>-Total Hardness, Ca-Calcium, Mg-Magnesium, Cl-Chloride, NO<sub>3</sub>-Nitrate, Cr-Chromium, Cu-Copper, Cd-Cadmium, Pb-Lead, Zn-Zinc, TC-Total Coliform

Based on the inspection and analytical results major observations and recommendation are summarized as under:

- 36MLD MPS was operational and sewage collected in the sump wells was being transferred through motors to 36MLD Sewage Treatment Plant.
- 36MLD Sewage Treatment Plant based on Sequential Batch Reactor (SBR) Technology was operational and treated effluent is being discharge in irrigation canal.
- Calcium (Ca) at 03 locations is exceeding the permissible limit, Magnesium (Mg) at 04 locations are exceeding the permissible limit, Nitrate (NO<sub>3</sub>) at 03

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locations are exceeding the Acceptable Limit. No fecal contamination is found in the ground water samples.

4. During the inspection, it was observed that there could be several other reasons for the ground water contamination. Detail study is required to find out the geogenic contamination and anthropogenic pollution. Others basic parameter and trace metals analysis are required with proper ground water sampling.
5. As per Ground Water Resource Estimation (GWRE) 2023, the Bichpuri block and Agra City are in **Over-exploited** category and stages of ground water extraction are 170.41 % and 113.90% respectively.
6. As per previous study ground water is not suitable for human consumption due to high contamination of Nitrate and Fluoride and trace elements with high salinity. Limited fresh water pockets available in the city area and blocks.
7. In view of over exploitation, limited availability of fresh water pockets and poor quality of ground water, it is recommended that drinking water supply should be supplied through surface water for sustainable development and ground water may be used in other domestic and industrial purpose.

The Joint Report is being submitted for your kind perusal and necessary action.

  
Regional Officer,  
U.P Pollution Control Board  
Agra

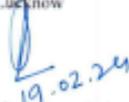
  
Assistant Engineer,  
District Ground Water  
Management Council,  
Agra

  
Environment Engineer,  
Municipal Corporation,  
Agra

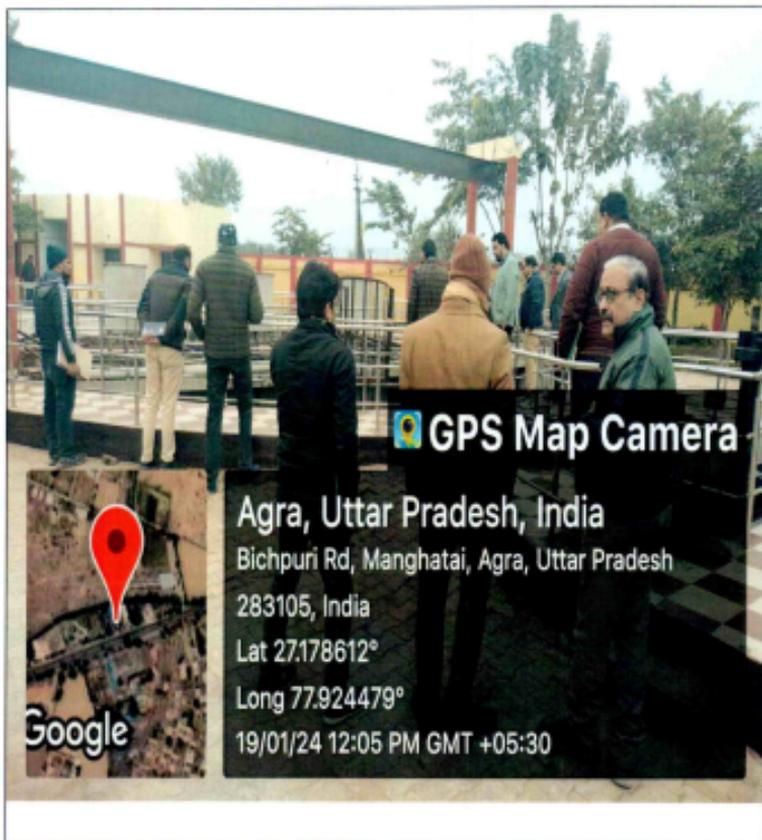
  
Scientist-D,  
Central Ground Water Board,  
Northern Region  
Lucknow

  
G.M Jalkal  
Municipal Corporation,  
Agra

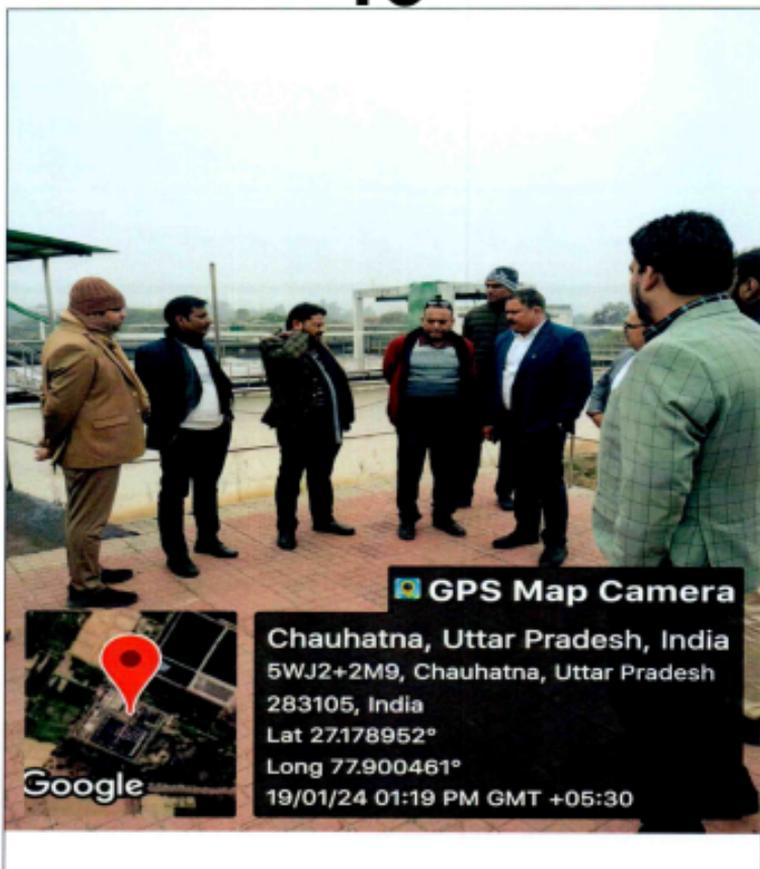
  
City Magistrate,  
Agra

  
Addl. Municipal Commissioner,  
Municipal Corporation,  
Agra

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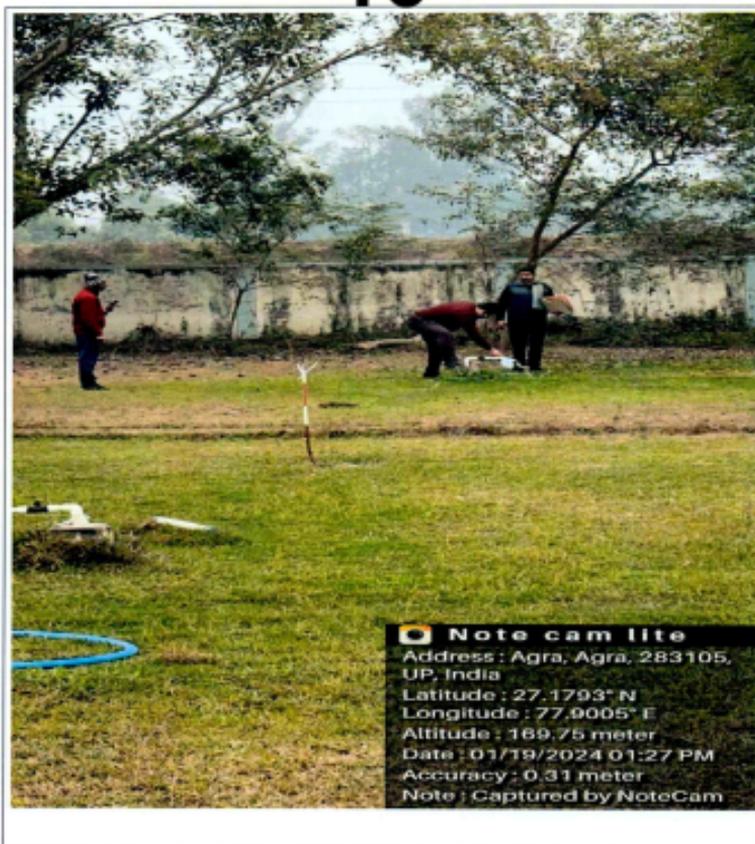


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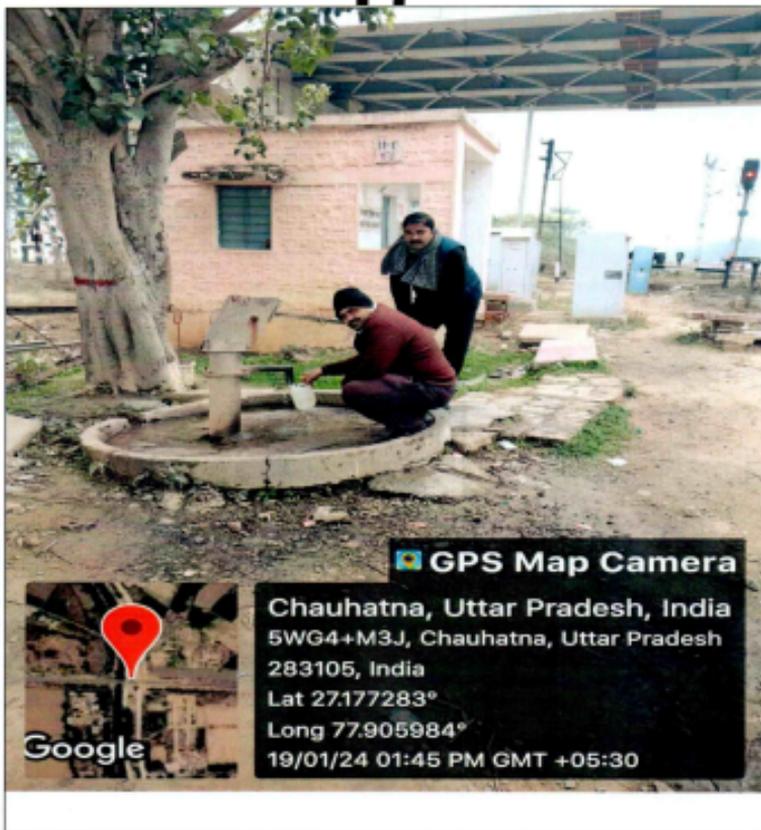




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## Regarding OA No-621/2023 (Dr. Sanjay Kulshrestha V/s State of U.P and Ors.)

RD CGWB NR Lucknow &lt;rdnr-cgwb@nic.in&gt;

Thu, Jan 11, 2024 at 1:53 PM

To: dmagra.agra@gmail.com, dmagr &lt;dmagr@nic.in&gt;, roagra &lt;roagra@uppcb.in&gt;

Cc: JAGDAMBA PRASAD &lt;jprasad-cgwb@gov.in&gt;, Member Secretary &lt;ms@uppcb.com&gt;, Director &lt;upgwd.in@gmail.com&gt;, MCGWA &lt;mcgwa-cgwb@gov.in&gt;

महोदय,

उपरोक्त पत्र एवं विषय के संदर्भ में इस विभाग से श्री जगदंबा प्रसाद, वैज्ञानिक -डी (मोबाईल नंबर 9452985988 ) को नामित किया जाता है।

शुभकर।

देशीय निदेशक



Central Ground Water Board  
Northern Region, Bhujal Bhowan  
Sector-B, Sitapur Road Yajana, Aliganj  
Lucknow - 226 021

Ph: +91-522-2363812

E-mail: rdnr-cgwb@nic.in

जल है तो कल है, Save Water Save this Planet

From: roagra@uppcb.in

To: "upgwd.in" &lt;upgwd.in@gmail.com&gt;, "RD CGWB NR Lucknow" &lt;rdnr-cgwb@nic.in&gt;

Sent: Wednesday, January 10, 2024 11:03:30 AM

Subject: Regarding OA No-621/2023 (Dr. Sanjay Kulshrestha V/s State of U.P and Ors.)

PFA

Regards,

R.O, UPPCB,

Agra

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- 11/1/24

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कोर्ट केस / एन0पी0टी0 / महत्वपूर्ण ।

कार्यालय निदेशक,  
भूगर्भ जल विभाग, उ0प्र0,  
भूजल भवन (रा0भू0सु0प्र0के0),  
हरिहरपुर, राडीप पथ, लखनऊ ।

संख्या- 1599 / गू0ज0वि0 / एस-26  
2024

दिनांक / लखनऊ / जनवरी 12 / 2024

विषय- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन *OM No. 621/2023 Dr. Sanjay Kulkreshtra vs State of UP & Orz.* में पारित आदेश दिनांक 02.01.2024 के अनुपालन के सम्बन्ध में।

श्री शिवम द्विवेदी, सहायक अभियन्ता / नोडल अधिकारी, जिला भूगर्भ जल प्रबन्धन परिषद, जनपद-आगरा।

उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन *OM No. 621/2023 Dr. Sanjay Kulkreshtra vs State of UP & Orz.* में पारित आदेश दिनांक 02.01.2024 (छायाप्रति संलग्न) जो कि इस कार्यालय को मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के अधिकारिक ई-मेल दिनांक 08.01.2024 को प्राप्त हुआ है, का सम्बन्ध ग्रहण करें, जिसमें जनपद आगरा में स्थापित कोरेवेल से दूषित/सीवेज जल का निष्काशन एवं राहरी क्षेत्र में इससे जनित एवं प्रभावित किनारियों के सम्बन्ध में मा0 अधिकरण द्वारा संज्ञान लेते हुए आदेश पारित किये गये हैं, जिसका प्रभावी अंश निम्नवत् है-

".... 3. *Prima facie*, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010.

4. *In view of the facts and circumstances of the case we consider it necessary to have the response from (1) State of Uttar Pradesh, through Chief Secretary, Government of Uttar Pradesh (2) U.P. Jal Nigam, through its Chairman, (3) Principal Secretary, Ground Water Department, Government of Uttar Pradesh (4) Commissioner, Municipal Corporation, Agra, (5) District Magistrate, Agra, and (6) UPPCB, through its Member Secretary who stand impleaded as respondents No. 1 to 6. The Registry is directed to prepare and attach memo of parties to the application. Notices be issued to respondents no. 1 to 6 requiring them to file their reply/response to the averments made in the application on or before 30.02.2024 at judicial-ngr@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.*

5. *In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Central Groundwater Authority, U.P. State Ground Water Authority, the District Magistrate, Agra, Commissioner, Municipal Corporation, Agra, and Uttar Pradesh Pollution Control Board (UPPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance. Factual and Action taken Report may be submitted within one month by e-mail at judicial-ngr@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.*

6. *List for further consideration on 27.02.2024. .... "*

आप अवगत है कि प्रदेश में प्रख्यापित भूगर्भ जल (प्रबन्धन एवं विनियमन) अधिनियम-2019 के अन्तर्गत अवैध भूजल निष्कर्षण एवं भूजल प्रदूषण के सम्बन्ध में दण्ड के प्राविधान किये गये हैं।

इस सम्बन्ध में विषयवर्तित वाद में शिकायतकर्ता द्वारा की गयी शिकायत में वर्णित तथ्यों को गम्भीरता से स्थलीय जाँच करने एवं शिकायत विचारण के सम्बन्ध में दौचित्त मंत्रय प्रस्तुत किये जाने हेतु मा0 अधिकरण द्वारा केन्द्रीय भूमि जल आयोग, उ0प्र0 राज्य भूजल प्राधिकरण, जिलाधिकारी, जनपद आगरा, नगर आयुक्त, आगरा एवं उ0प्र0 प्रदूषण नियन्त्रण बोर्ड को सदस्यों की संयुक्त समिति का गठन की अपेक्षा करते हुए रिपोर्ट एक माह के भीतर प्रस्तुत किये जाने के निर्देश दिये गये हैं।

अतः उपरोक्त के क्रम में आपका विद्यमान बाव में गठित समिति हेतु विभाग की ओर से नामित किये गये निर्देशित किया जाता है कि आपका प्रारम्भ नियन्त्रण बोर्ड से समन्वय स्थापित करते हुए सम्बन्धित O.A. No. 621/2023 हेतु योजित विभागीय मंतव्य/पैरावाइस नैरेटिव/शपथ पत्र विभाग की ओर से सततमय दाखिल करना सुनिश्चित करें तथा कृत कार्यवाही से इस कार्यालय को भी अवगत करावें, जिससे माओ राष्ट्रीय हरित अधिकरण (एनजीटी) के आदेशों का अनुपालन किया जा सके। ज्ञातव्य हों कि उक्त O.A. No. 621/2023 में विभागीय मंतव्य/पैरावाइस नैरेटिव/शपथ पत्र दाखिल करने की अन्तिम तिथि दिनांक 27.02.2023 है।

संलग्नक: उपरोक्तानुसार।

  
201-24  
(डॉ० बलकार सिंह)  
आई०ए०एस०,  
निदेशक।

संख्या- / भू०जा०वि० / तदुदिनांक।

प्रतिलिपि निम्नलिखित को सूचनाार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है-

- 1- अनु सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-3, उ०प्र० शासन।
- 2- जिलाधिकारी/अध्यक्ष, जिला भूगर्भ जल प्रबंधन परिषद, जनपद-आगरा।
- 3- क्षेत्रीय निदेशक, केन्द्रीय भूमि जल बोर्ड, उत्तरी क्षेत्र, अलीगंज, लखनऊ।
- 4- सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
- 5- सीनियर जियोफिसिस्ट, भूगर्भ जल विभाग, जियोफिजिकल सर्वे खण्ड-आगरा।

(डॉ० बलकार सिंह)  
आई०ए०एस०,  
निदेशक।

## टिप्पणी एवं आदेश

नगर आयुक्त/जिलाधिकारी महोदय,

21

कृपया पत्रावली में दाहिनी ओर सम्मुख सं. माओ राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओएओ सं-621/2023 (डीओ संजय कुलश्रेष्ठ बनाम स्टेट आफ यूपीओ एवं अन्य) में पारित आदेश दिनांक 02.01.2024 का अवलोकन करना चाहे।

प्ररनगत प्रकरण में डीओ संजय कुलश्रेष्ठ द्वारा माओ राष्ट्रीय हरित अधिकरण में शिकायती पत्र दिनांक 11.07.2023 को प्रेषित किये गये हैं, जिसमें अलग करवा गया है कि आगरा शहर में सम्बन्धित पत्र में जल सीवेज के साथ मिलकर आ रहा है, जिससे शहर के एक बड़े क्षेत्र में सीवेज/Fecal Borne Diseases का खतरा पैदा हो गया है। सीवेज से दूषित जल न सिर्फ सम्बन्धित पत्र बल्कि नगर निगम की जलापूर्ति के नलों से भी आ रहा है। जिसका मुख्य कारण 36एफओएलओडीओ एस्ट्रीटोपीओ हेतु स्थापित 60फीट गहरे सम्पेल का डीक होना है। पहले भी नलों से सीवेज मिश्रित जल की खबरें आती रहीं हैं। बड़े पैमाने पर भूगर्भ जल स्तर का सीवेज के साथ मिश्रित होना तथा Fecal Contamination होना जनसंख्या के लिये एक गंभीर खतरा है। सीवेज सिल्ट का निस्तारण उचित प्रकार से न करके यमुना नदी में डाला जा रहा है।

तत्कम में माओ अधिकरण के द्वारा दिनांक 02.01.2024 को निम्नवत् आदेश पारित किये गया है:-

"4. In view of the facts and circumstances of the case we consider it necessary to have the response from (1) State of Uttar Pradesh, through Chief Secretary, Government of Uttar Pradesh (2) U.P. Jal Nigam, through its Chairman, (3) Principal Secretary, Ground Water Department, Government of Uttar Pradesh (4) Commissioner, Municipal Corporation, Agra, (5) District Magistrate, Agra, and (6) UPPCB, through its Member Secretary who stand impleaded as respondents No. 1 to 6. The Registry is directed to prepare and attach memo of parties to the application. Notices be issued to respondents no. 1 to 6 requiring them to file their reply/response to the averments made in the application on or before 20.02.2024 at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

5. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Central Groundwater Authority, U.P. State Ground Water Authority, the District Magistrate, Agra, Commissioner, Municipal Corporation, Agra, and Uttar Pradesh Pollution Control Board (UPPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance. Factual and Action taken Report may be submitted within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF..

6. List for further consideration on 27.02.2024. "

माओ अधिकरण के उपरोक्त आदेश में केन्द्रीय भूगर्भ जल प्राधिकरण, उओएम राज्य भूगर्भ जल विभाग, जिलाधिकारी, आगरा, नगर आयुक्त, आगरा एवं उओएम प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति का गठन करने एवं गठित संयुक्त समिति द्वारा शिकायती स्थल का निरीक्षण किये जाने तथा आवेदक की शिकायती पर गौर करने, आवेदक और सम्बन्धित परियोजना प्रस्तावक के प्रतिनिधि को जोड़ने के साथ तथ्यात्मक स्थिति को स्थापित करने तथा उचित उपचारालम्क कार्यवाही किये जाने के सम्बन्ध में सुझाव एक माह के अन्दर दाखिल किये जाने के निर्देश दिये गये हैं।

उपरोक्त के क्रम में नगर आयुक्त महोदय, नगर निगम, आगरा/जिलाधिकारी महोदय, आगरा की तरफ से संयुक्त समिति हेतु अधिकारी नामित करना चाहे।

2/24  
06/01/24  
(डीओ विरचनाथ शर्मा)  
क्षेत्रीय अधिकारी

ANR-I + final ground  
+ EG

2/24  
JA,

संबन्धित Authorities

को अपना प्रतिनिधि

नामित करने हेतु मेरे

दर से पत्र प्रेषित करें

03/01/24  
DR

टिप्पणी एवं प्रेषण

# 22

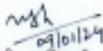
जिलाधिकारी महोदय,

कृपया पत्रावली में दाहिनी ओर सम्मुख संलग्न माओ राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओओओ सं०-621/2023 (बी० संजय कुलश्रेष्ठ बनाम स्टेट आफ यूएपीओ एवं अन्य) में पारित आवेश दिनांक 02.01.2024 का अवलोकन करना चाहें।

"5. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Central Groundwater Authority, U.P. State Ground Water Authority, the District Magistrate, Agra, Commissioner, Municipal Corporation, Agra, and Uttar Pradesh Pollution Control Board (UPPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance. Factual and Action taken Report may be submitted within one month by e-mail at [judicial-ngr@gov.in](mailto:judicial-ngr@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."

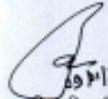
6. List for further consideration on 27.02.2024. "

माओ राष्ट्रीय हरित अधिकरण के पारित आवेश के अनुक्रम में केन्द्रीय भूगर्भ जल प्राधिकरण एवं भूगर्भ जल विभाग, उओओ, लखनऊ से प्रतिनिधि नामित किये जाने के सम्बन्ध में प्रेषित किये जाने वाले पत्र का आलेख पत्रावली पर दाहिनी ओर हस्ताक्षरार्थ प्रस्तुत है। कृपया सहमति की दशा में हस्ताक्षर करना चाहें।

  
 09/01/24  
 क्षेत्रीय अधिकारी  
 उओओ प्रदूषण नियंत्रण बोर्ड,  
 आगरा।

खिले मजिस्ट्रेट नामित किये  
 जाते हैं।

  
 18/01/24  
 DM

  
 09/01/24  
 जिलाधिकारी,  
 आगरा।



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

23

पत्रांक 105/72 / सी-4 / एन.जी.टी.-179 / 2023.

दिनांक 10-1-24

सेवा में

- |  |  |                         |                                      |
|--|--|-------------------------|--------------------------------------|
| (1) सदन्य सचिव,<br>केन्द्रीय भूगर्भ जल प्राधिकरण,<br>18/11, जामनगर हाउस,<br>मानसिंह रोड, नई दिल्ली | (2) निदेशक,<br>भूगर्भ जल विभाग,<br>उ०प्र०, लखनऊ, | (3) जिलाधिकारी,<br>आगरा | (4) नगर आयुक्त,<br>नगर निगम,<br>आगरा |
|--|--|-------------------------|--------------------------------------|

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-621/2023 डा० संजय कुलश्रेष्ठ बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 02.01.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-621/2023 डा० संजय कुलश्रेष्ठ बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 02.01.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके सुसंगत अंश निम्नवत् हैं-

".....4. In view of the facts and circumstances of the case we consider it necessary to have the response from (1) State of Uttar Pradesh, through Chief Secretary, Government of Uttar Pradesh (2) U.P. Jal Nigam, through its Chairman, (3) Principal Secretary, Ground Water Department, Government of Uttar Pradesh (4) Commissioner, Municipal Corporation, Agra, (5) District Magistrate, Agra, and (6) UPPCB, through its Member Secretary who stand impleaded as respondents No. 1 to 6. The Registry is directed to prepare and attach memo of parties to the application. Notices be issued to respondents no. 1 to 6 requiring them to file their reply/response to the averments made in the application on or before 20.02.2024 at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF.

5. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of Central Groundwater Authority, U.P. State Ground Water Authority, the District Magistrate, Agra, Commissioner, Municipal Corporation, Agra, and Uttar Pradesh Pollution Control Board (UPPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project praponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for O.A. No. 621/2023 Dr. Sanjay Kulshreshtha Vs. State of U.P. & Ors. coordination and compliance. Factual and Action taken Report may be submitted within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

टी.सी.-12वीं, विभूति खान,  
गमती नगर, लखनऊ-226016  
ई-मेल- info@uppcb.com  
वेबसाइट- www.uppcb.com

T.C.-12V., Vibhuti Khand,  
Gamti Nagar, Lucknow-226016  
E-mail: info@uppcb.com  
Web Site: www.uppcb.com

6. List for further consideration on 27.07.2017.
7. A copy of this order be forwarded by email to Central Groundwater Authority, U.P. State Ground Water Authority, the District Magistrate, Agra, Commissioner, Municipal Corporation, Agra, and Uttar Pradesh Pollution Control Board (UPPCB) for compliance."

उक्त आदेश के अनुपालन में राज्य बोर्ड के प्रतिनिधित्व हेतु डा० विश्वनाथ शर्मा, क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा (मौ० नं०-7839691805 ई-मेल-roagra@uppcb.in) को नामित किया जाता है।

अतः अनुरोध है कि मा० एन०जी०टी० के उपरोक्त आदेशों के अनुपालन में गठित संयुक्त समिति हेतु प्रतिनिधि नामित करने का कष्ट करें।

भवदीय,

(संजीव कुमार सिंह)  
सदस्य सचिव

प्रतिलिपि :-

1. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, आगरा को इस निर्देश के साथ प्रेषित कि माननीय एन०जी०टी० के आदेशों के अनुपालन में गठित समिति के साथ समन्वय स्थापित कर, निर्धारित समयवाधि में कार्यवाही करना सुनिश्चित करें तथा कृत कार्यवाही की सूचना से मुख्यालय को अवगत करायें।
2. विधि अधिकारी-प्रथम, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ।

sk  
सदस्य सचिव



A-6

RO Agra &lt;roagra@uppcb.in&gt;

25

**Regarding Joint Committee Visit in O.A. no.-621/2023 Dr. Sanjay Kulshrestha vs State of U.P. & others**

1 message

RO Agra &lt;roagra@uppcb.in&gt;

Tue, Jan 16, 2024 at 5:14 PM

To: Nagar Nigam Agra &lt;amcagra1@gmail.com&gt;, jprasad-cgwb@gov.in, upgwd.in@gmail.com

Cc: dmagra.agra@gmail.com, MS UPPCB &lt;ms@uppcb.in&gt;, cdsupjn35@gmail.com, "drsankul2008@gmail.com" &lt;drsankul2008@gmail.com&gt;

Sir,

Please find enclosed letter regarding Joint Committee Visit in compliance of order passed in O.A. no.-621/2023 Dr. Sanjay Kulshrestha vs State of U.P. & others.

Regards  
R.O., UPPCB  
AGRA

 O.A. No.-621 of 2023\_0001.pdf  
406K



# 26

## क्षेत्रीय कार्यालय, उपग्रो प्रदूषण नियंत्रण बोर्ड,

भवन सं० 14, सेक्टर 3बी, आवास विकास सिकन्दरा योजना, आगरा।

e-mail-roagn@uppcb.in

पत्रांक - 2095/ओजी-707/2024

दिनांक - 16/01/2024

सेवा में,

1. नगर आयुक्त,  
नगर निगम,  
आगरा।
2. श्री जगदंबा प्रसाद, वैज्ञानिक-डी,  
केन्द्रीय भूगर्भ जल प्राधिकरण,  
लखनऊ।
3. श्री शिवम द्विवेदी, सहायक अभियन्ता/नोडल अधिकारी,  
जिला भूगर्भ जल प्रबन्धन परिषद,  
आगरा।

**विषय-** मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओओए नं०-621/2023 डॉ० संजय कुलश्रेष्ठ बनाम स्टेट आफ यू०पी० एंव अन्य) में पारित आदेश दिनांक 02.01.2024 के अनुपालन के सम्बन्ध में।

महोदय,

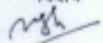
कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओओए सं०-621/2023 (डॉ० संजय कुलश्रेष्ठ बनाम स्टेट आफ यू०पी० एंव अन्य) में दिनांक 02.01.2024 को पारित आदेश का संदर्भ ग्रहण करने का कष्ट करें। मा० अधिकरण द्वारा पारित आदेशों में निम्नवत् निर्देश दिये गये हैं:-

"We constitute a Joint Committee comprising of representatives of Central Groundwater Authority, U.P. State Ground Water Authority, the District Magistrate, Agra, Commissioner, Municipal Corporation, Agra, and Uttar Pradesh Pollution Control Board (UPPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and suggest appropriate remedial action. The State PCB will be the nodal agency for coordination and compliance."

तत्कम में मा० अधिकरण के उपरोक्त आदेशों के अनुपालन सुनिश्चित किये जाने के सम्बन्ध में जिलाधिकारी महोदय द्वारा संयुक्त निरीक्षण हेतु तिथि 19.01.2024 नियत की गई है।

अतः अनुरोध है कि उपरोक्त तिथि पर पूर्वान्ह 11:00 बजे जिलाधिकारी कार्यालय में उपस्थित होने का कष्ट करें।

भवदीय

  
श्री शिवनाथ शर्मा  
क्षेत्रीय अधिकारी

**प्रतिलिपि:-** निम्नलिखित को सादर सूचनाार्थ प्रेषित।

1. जिलाधिकारी महोदय, आगरा।
2. निदेशक, भूगर्भ जल विभाग, उपग्रो लखनऊ।
3. क्षेत्रीय निदेशक, केन्द्रीय भूगर्भ जल प्राधिकरण, लखनऊ।
4. डॉ० संजय कुलश्रेष्ठ, 1/171, देहली गेट, आगरा को इस अनुरोध के साथ कि उपरोक्त तिथि को संयुक्त निरीक्षण हेतु उपस्थित होने का कष्ट करें।
5. प्रोजेक्ट, गैनेजर, सी० एच० डॉ०एस० युनिट, यू०पी० जल निगम (नगरीय), आगरा को इस आशय से प्रेषित कि उपरोक्त तिथि को 36एम०एल०डी० एर०टी०पी० पर उपस्थित रहने का कष्ट करें।
6. सदस्य सचिव, उपग्रो प्रदूषण नियंत्रण बोर्ड, लखनऊ।

श्री शिवनाथ शर्मा  
16/01/24  
क्षेत्रीय अधिकारी



**REGIONAL LABORATORY AGRA**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 14, Sector-3 B, Avasth Chaur, Sikandra Vojna, Agra

**TEST REPORT: WATER LABORATORY(GROUND WATER)**

Ref No: 24523665/Agra/2024

Date:13/02/2024

- 1- Sample Location: Ground water of Submersable 36MLD (MPS Premises)
- 2- Address: Bodla-Bichhpuri Road Agra
- 3- District: Agra
- 4- Sample Source: Other
- 5- Type of sample : Ground Water
- 6- Sample Collected By : Amarendra Singh, SA, Sunil Kumar (MA)
- 7- Odour : None
- 8- Quantity and Packing : 1 LTR Jar/can
- 9- Date of Sample Collection : 19/01/2024
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 20/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH, APHA 24th Ed. 4500-H-2023	-	6.5-8.5	7.5	02-12
Colour, APHA 24th Ed. 2120B-2023	Hazen	5.00	colourless	5-10000 Hazen
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	1962	5-10000 mg/l
Hardness, APHA 24th Ed. 2140 C EDTA Titrimetric Method 2023	mg/l	200	380	10-5000 mg/l
Calcium, APHA 24th Ed. 3500Ca-B-2023	mg/l	75	220	10-1000 mg/l
Magnesium, APHA 24th Ed. 3500Mg-B-2023	mg/l	30	160	10-1000 mg/l
Chloride, APHA 24th Ed. 4500-CL-B-2023	mg/l	250	530	3-500 mg/l
Total Coliform, APHA 9221 24th Ed. - 2023	MPN/100 ml	60	N.D.	<1.8 MPN/100 ml & absent

These standards are subject to revision

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of Laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: \* - NA

Analyzed by  
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

**VISHWANATH SHARMA** Digitally signed by  
**H SHARMA** VISHWANATH SHARMA  
 Date: 2024.02.13  
 19:59:34 +05'30'

Regional Officer



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building. No TC-12V, Gomti Nagar, Lucknow-226010

28

**TEST REPORT WATER LABORATORY (GROUND WATER)**

Ref No: 24531943/CENTRAL/2024

Date: 18/02/2024

- 1- Sample Location: Ground water of Submersible 36MLD (MPS Premises) Heavy Metal
- 2- Address: Near 36 Mld (mps) Bodla Bichpuri Road Ara
- 3- District: Agra
- 4- Sample Source: Other
- 5- Type of sample : Ground Water
- 6- Sample Collected By : Amarendra Singh, SA, Sunil Kumar (MA)
- 7- Odour : None
- 8- Quantity and Packing : 1 LTR Jericane
- 9- Date of Sample Collection : 19/01/2024
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 24/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
Nitrate, APHA 24th Ed. 4500-NO3 B Ultraviolet Spectrophotometric Method 2025	mg/l	45	79.0	0.05-100 mg/l
Total Chloride, APHA 24th Ed. 3111-B: 2023	mg/l	0.05	ND	0.05-1000 mg/l
Copper, APHA 24th Ed. 3111-B: 2023: 2023	mg/l	0.05	0.0013	0.01-1000 mg/l
Cadmium, APHA 24th Ed. 3111-B: 2023	mg/l	0.003	ND	0.01-1000 mg/l
Lead, APHA 24th Ed. 3111-B: 2023	mg/l	0.01	ND	0.00-1000 mg/l
Zinc, APHA 24th Ed. 3111-B: 2023	mg/l	5	ND	0.01-1000 mg/l

These standards are subject to revision

\*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to the items stated. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark \* - NA

Analysed by  
**[Dr Mamta Pandey(SA), Poonam  
 Chowdhary(JRF)]**

Authorized by  
 Digitally signed by ARUNIMA  
**ARUNIMA BAJPAL**  
 Dr Arunima Bajpal (ASO)

RAM  
**GOPAL**  
 Chief Environmental Officer  
 Central Laboratory

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 by RAM GOPAL  
 Date: 2024.02.19 12:34:27 +0530

24/02/24



**REGIONAL LABORATORY AGRA  
UTTAR PRADESH POLLUTION CONTROL BOARD**

14, Sector-3 B, Ayazpur, Amendra Vojna, Agra

**29**

**TEST REPORT: WATER LABORATORY(GROUND WATER)**

Ref No: 24524066/Agra/2024

Date:13/02/2024

- 1- **Sample Location:** Ground Water of subsensible Khattar cold Premises
- 2- **Address:** Near 36 Mld (mps) Bodla Bichpuri Road Agra
- 3- **Dist/ret:** Agra
- 4- **Sample Source:** Tube Well
- 5- **Type of sample :** Ground Water
- 6- **Sample Collected By :** Amarendra Singh, SA, Sunil Kumar (MA)
- 7- **Odour :** None
- 8- **Quantity and Packing :** 1 LTR Jericane
- 9- **Date of Sample Collection :** 19/01/2024
- 10- **Analysis Indented by :** RO Agra
- 11- **Date of sample receipt in Lab :** 20/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH, APHA 24b Ed.4500-B-2023	-	6.5-8.5	7.6	02-12
Colour, APHA 24b Ed. 2120B-2023	Platin	500	colourless	5-10000 Platin
Dissolved Solids, APHA 24b Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	172b	5-10000 mg/l
Hardness, APHA 24b Ed. 2540 C EDTA Titrimetric Method 2023	mg/l	200	450	10-5000 mg/l
Calcium, APHA 24b Ed. 3500Ca-B-2023	mg/l	75	280	10-1000 mg/l
Magnesium, APHA 24b Ed. 3500 Mg-B-2023	mg/l	30	170	10-1000 mg/l
Chloride, APHA 24b Ed.4500(Cl)-B-2023	mg/l	250	47b	3-500 mg/l
Total Coliform, APHA 9221 24b Ed. -2023	MPN/100 ml	Nil	N.D.	<0.8 MPN/100 ml & above

These standards are subject to revision

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: \* - NA

Analysed by  
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

**VISHWANATH  
SHARMA**

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VISHWANATH SHARMA  
Date: 2024.02.13 10:53:15  
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Regional Officer



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No TC-12V Vardhola Road, Gomti Nagar, Lucknow-226010

**TEST REPORT WATER LABORATORY (GROUND WATER)**

Ref No: 24531984/CENTRAL/2024

Date:10/02/2024

- 1- Sample Location: Khattar Cold Near 36 Mid (Mps) Heavy Metals
- 2- Address: Near 36 Mid (mps) Bodla Bichpuri Road Ara
- 3- District: Agra
- 4- Sample Source: Other
- 5- Type of sample : Ground Water
- 6- Sample Collected By : Amarendra Singh, SA, Sunil Kumar (MA)
- 7- Odour : None
- 8- Quantity and Packing : 1 LTR Jerrican
- 9- Date of Sample Collection : 19/01/2024
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 24/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
Nitrate, APHA 245 Ed. 4500- NO3 B Ultraviolet Spectrophotometric Method 2023	mg/l	45	93.3	0.05-100 mg/l
Total Chromium, APHA 246 Ed. 3111-B: 2023	mg/l	0.05	ND	0.05-1000 mg/l
Copper, APHA 246 Ed.3111-B: 2023: 2023	mg/l	0.05	0.0013	0.01-1000 mg/l
Cadmium, APHA 246 Ed.3111-B: 2023	mg/l	0.003	ND	0.01-1000 mg/l
Lead, APHA 246 Ed.3111-B: 2023	mg/l	0.01	ND	0.05-1000 mg/l
Zinc, APHA246 Ed.3111-B: 2023	mg/l	5	0.0797	0.01-1000mg/l

These standards are subject to revision

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-wholly or in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: \* - NA

Analyzed by  
 [Dr Mamta Pandey(SA), Poonam  
 Chowdhary(JRF)]

Authorized by  
 ARUNIMA BAJPAI  
Digitally signed by ARUNIMA BAJPAI  
 Date: 2024.02.19 15:26:13 +05'30'  
 Dr Arunima Bajpai (ASO)

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 RAM GOPAL  
 Date: 2024.02.19  
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 GOPAL  
 Chief Environmental Officer  
 Central Laboratory



**REGIONAL LABORATORY AGRA**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
14, Sector-3 B, Vasant Vihar, Sikandra Vajra, Agra

31

**TEST REPORT: WATER LABORATORY(GROUND WATER)**

Ref No: 24524341/Agra/2024

Date:13/02/2024

- 1- Sample Location: STP 36 MLD Premises
- 2- Address: Near 36 Mld (mps) Sadarvan Bichpuri Road Ara
- 3- District: Agra
- 4- Sample Source: Other
- 5- Type of sample : Ground Water
- 6- Sample Collected By : Amarendra Singh, SA, Sunil Kumar (MA)
- 7- Odour : None
- 8- Quantity and Packing : 1 LTR Jericane
- 9- Date of Sample Collection : 19/01/2024
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 20/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH, APHA 246 Ed 4500-H: 2023	-	6.5-8.5	7.2	02-12
Colour, APHA 246 Ed. 2120B: 2023	Hazen	5.00	colourless	5-10000 Hazen
Dissolved Solids, APHA 246 Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	500	482	5-10000 mg/l
Hardness, APHA 246 Ed. 2340 C EDTA Titrimetric Method 2023	mg/l	200	200	10-5000 mg/l
Calcium, APHA 246 Ed. 3500C a-B: 2023	mg/l	75	206.0	10-1000 mg/l
Magnesium, APHA 246 Ed. 3500 Mg-B: 2023	mg/l	30	174	10-1000 mg/l
Chloride, APHA 246 Ed 4500-Cl- B: 2023	mg/l	250	778	3-500 mg/l
Total Coliforms, APHA 9221 24b Ed. : 2023	MPN/100 ml	Nil	ND	<1.8 MPN/100 ml & absent

These standards are subject to revision

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:\* - NA

Analysed by  
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

**VISHWANATH SHARMA**  
Digitally signed by  
VISHWANATH SHARMA  
Date: 2024.02.13  
19:47:43 +05'30'

Regional Officer



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
Building, No TC-12V Vihar, 1<sup>st</sup> Floor, Gomti Nagar, Lucknow-226010

**TEST REPORT WATER LABORATORY (GROUND WATER)**

Ref No: 24532008/CENTRAL/2024

Date: 10/02/2024

- 1- Sample Location: STP 36 Mid Premises heavy Metals
- 2- Address: Near 36 Mid (mps) Sadarvan Bichpuri Road Ara
- 3- District: Agra
- 4- Sample Source: Other
- 5- Type of sample : Ground Water
- 6- Sample Collected By : Amarendra Singh, SA, Sunil Kumar (MA)
- 7- Odour : None
- 8- Quantity and Packing : 1 LTR Jerrican
- 9- Date of Sample Collection : 19/01/2024
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 24/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
Nitrate, APHA 246 Ed. 4500- NO3 B Ultraviolet Spectrophotometric Method 2023	mg/l	45	49.5	0.05-100 mg/l
Total Chromium, APHA 246 Ed. 3111-B: 2023	mg/l	0.05	ND	0.05-1000 mg/l
Copper, APHA 246 Ed.3111-B: 2023	mg/l	0.05	0.003	0.01-500 mg/l
Cadmium, APHA 246 Ed.3111-B: 2023	mg/l	0.003	ND	0.01-1000 mg/l
Lead, APHA 246 Ed.3111-B: 2023	mg/l	0.01	ND	0.09-1000 mg/l
Zinc, APHA 246 Ed.3111-B: 2023	mg/l	5	0.1221	0.01-1000mg/l

These standards are subject to revision

\*Non-NABL Parameters.

Note : 1. The results in the Test Report relate only to one item stated. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: \* - NA

Analysed by  
**[Dr Mamta Pandey(SA), Poonam  
Chowdhary(JRF)]**

Authorized by  
**ARUNIMA BAJPAI** Digitally signed by #ARUNIMA  
BAJPAI Date: 2024.02.10 15:17:01 +05'30'

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Date: 2024.02.10  
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Chief Environmental Officer  
Central Laboratory



**REGIONAL LABORATORY AGRA**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
14, Sector-3 Bypass, Okhla, Sikandra Vojna, Agra

**TEST REPORT: WATER LABORATORY(GROUND WATER)**

Ref No: 24524489/Agra/2024

Date:13/02/2024

- 1- Sample Location: Handpump Near STP 36 MLD Railway Fatak Bichpuri Agra
- 2- Address: Near 36 Mld (mps) Sadarvan Bichpuri Road Agra
- 3- District: Agra
- 4- Sample Source: Handpump
- 5- Type of sample : Ground Water
- 6- Sample Collected By : Amarendra Singh, SA, Sunil Kumar (MA)
- 7- Odour : None
- 8- Quantity and Packing : 1 LTR Jericane
- 9- Date of Sample Collection : 19/01/2024
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 20/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
pH, APHA 246 Ed.4500-B: 2023	-	6.5-8.5	7.6	02-12
Colour, APHA 246 Ed. 2120B: 2023	Hazen	5.00	colourless	5-10000 Hazen
Dissolved Solids, APHA 246 Ed. 2540 C Total Dissolved Solids direct at 180 °C: 2023	mg/l	500	286	5-10000 mg/l
Hardness, APHA 246 Ed. 2340 C EDTA Titrimetric Method 2023	mg/l	200	290	10-5000 mg/l
Calcium, APHA 246 Ed. 3500Ca-B: 2023	mg/l	75	166	10-1000 mg/l
Magnesium, APHA 246 Ed. 3500 Mg-B: 2023	mg/l	50	124	10-1000 mg/l
Chloride, APHA 246 Ed.4500CL- B: 2023	mg/l	250	128	1-500 mg/l
Total Coliforms, APHA 9221 246 Ed. - 2023	MPN/100 ml	Nil	N.D.	<1.8 MPN/100 ml & above

These standards are subject to revision

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of Laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: \* - NA

Analysed by  
[Amarendra Singh(SA)]

Authorized by

KSHITESH PATEL (ASO)

**VISHWANATH  
SHARMA**

Digitally signed by  
VISHWANATH SHARMA  
Date: 2024.02.13 19:31:00  
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Regional Officer



**CENTRAL LABORATORY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 Building, No TC-12V Vbh, Gomti Nagar, Lucknow-226010

**TEST REPORT WATER LABORATORY/GROUND WATER**

Ref No: 24532046/CENTRAL/2024

Date: 10/02/2024

- 1- Sample Location: Handpump Near STP 36 MLD Railway Fatak Heavy Metals
- 2- Address: Near 36 Mld (mps) Sadarvan Bichpuri Road Ara
- 3- Distret: Agra
- 4- Sample Source: Handpump
- 5- Type of sample : Ground Water
- 6- Sample Collected By : Amarendra Singh, SA, Sunil Kumar (MA)
- 7- Odour : None
- 8- Quantity and Packing : 1 LTR Jericane
- 9- Date of Sample Collection : 19/01/2024
- 10- Analysis Indented by : RO Agra
- 11- Date of sample receipt in Lab : 24/01/2024

Parameter	Unit	Standards Source: IS 10500:2012(2nd Rev.) Required Acceptable Limit	Results	Detection Range
Nitrate, APHA 24th Ed. 4500- NO3 B Ultraviolet Spectrophotometric Method 2023	mg/l	45	22.5	0.05-100 mg/l
Total Chlorides, APHA 24th Ed. 3111-B: 2023	mg/l	0.05	ND	0.05-1000 mg/l
Copper, APHA 24th Ed. 3111-B: 2023	mg/l	0.05	0.021	0.01-1000 mg/l
Cadmium, APHA 24th Ed. 3111-B: 2023	mg/l	0.003	ND	0.01-1000 mg/l
Lead, APHA 24th Ed. 3111-B: 2023	mg/l	0.01	ND	0.09-1000 mg/l
Zinc, APHA 24th Ed. 3111-B: 2023	mg/l	5	0.3214	0.01-1000mg/l

These standards are subject to revision

\*Non-NABL Parameters.

Note: 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: \* - NA

Analysed by  
 [Dr Mamta Pandey(SA), Poonam  
 Chowdhary(JRF)]

Authorized by  
 ARUNIMA BAJPAI  
Digitally signed by ARUNIMA BAJPAI  
 Date: 2024.02.10 11:20:40 +05'30'  
 Dr Arunima Bajpai (ASO)

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 Chief Environmental Officer  
 Central Laboratory  
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